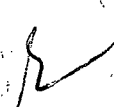


C.A.T. Bench, Jaipur

Date of Order	Orders
6/8/2001 Copy sent to applicant's R-2 11556, 11557 as per Date 24/8/2001	RA 22/2001 WITH MA 251 and 252/2001 Mr. Sunil Sandhu, counsel for applicant Learned counsel for the applicant submit that he has instructions to withdraw the RA as also the MAs. By recording the above statement, we dismiss the RA 22/2001 alongwith MA 251 and MA 252/2001 as not pressed.  GOPAL SINGH ADMINISTRATIVE MEMBER  (B. S. RAIKOTE) Vice Chairman